

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CA No. 21&28 of 2018 & CA No. 213 of 2017 in CP(IB)No.227/9/HDB/2017 |
| NAME OF THE COMPANY              | Gati Infrastructure Private Limited                                  |
| NAME OF THE PETITIONER(S)        | SEW & Prasad   |
| NAME OF THE RESPONDENT(S)        | Gati Infrastructure Private Limited                                  |
| UNDER SECTION                    | 9 of IBC   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.             | Signature       |
|------------------------|-------------|------------------------------------|-----------------|
| R. SURESH KUMAR        | Adv.        | sureshkumlegmail.com<br>9959357722 | K. Suresh Kumar |
|                        |             |                                    |                 |

**Counsel for Respondent(s):**

| Name of the Counsel(s)         | Designation                 | E-mail & Telephone No. | Signature      |
|--------------------------------|-----------------------------|------------------------|----------------|
| Nitish Bandary<br>in S. SRIRAM | Associate<br>for Respondent |                        | Nitish Bandary |
|                                |                             |                        |                |

**ORDER**

Heard Mr.K.Suresh Kumar Learned Counsel for the Petitioner and Mr.Nitish Bandary Learned Counsel for the Respondent on behalf of S.Sri Ram.

At the request of both the Learned Counsel, Post the case on 15.03.2018

Member (T)

Member (J)